Extension of subsidy to edible oils

*209. SHRIMATI RENUKA CHOWDHURY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that the Ministry is contemplating extension of subsidy to edible oils, in view of the steep rising trend in the prices of edible oils;
 - (b) if so, the details thereof;
- (c) whether the proposed subsidy is limited to edible oils or there is any plan of extending it to other commodities too; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) As requests have been received from various States for extension of existing scheme for distribution of imported edible oils with a subsidy of Rs. 15/- per Kg., the Government is considering its extension beyond 30.09.2012 for one year.

(c) and (d) The Government is considering a variant of the earlier scheme for distribution of imported pulses through Public Distribution System(PDS) that has been in operation till 30th June, 2012.

Electrification of scheduled caste majority villages

†*210. SHRI RAM VILAS PASWAN: Will the Minister of POWER be pleased to state:

- (a) the number of Scheduled Caste majority villages in the country and the number of villages out of those under electrification;
- (b) by when the electrification work would be completed in the remaining such villages; and
- (c) by when all the villages in the country are proposed to be completely electrified?

THE MINISTER OF POWER (SHRI M. VEERAPPA MOILY): (a) As per census 2001, the number of villages with Scheduled Caste population above 50% are 44,080. Out of these, as per Detailed Project Report (DPR) submitted by States, 8078

[†]Original notice of the question was received in Hindi.